

C. A. T. Bench, JAIPUR

Date of Order	Orders
29-9-94	Mr. Manish Bhondari - Counsel for the applicant Mr. Sukumar - Brief-holder for Mr. J.K. Kaushik - Counsel for the applicant The learned Counsel for the applicant seeks one week's time to produce evidence that the application was filed within the limitation. May be listed for direction on 7-10-94. (O. P. Sharma) Administrative Member C.Krishna Gopal Krishna Member (J.M.C.)
7.10.94 28-10-94 Only 2nd 2d in app. 2d as no 6536 22/10/94	Sh. Manish Bhondari, counsel for Union and Anr. Sh. J.K. Kaushik, Counsel for the Sh. Parmeshwari Sahaw Seneng & Anr. The learned Counsel for the Union of India & Another contends that this Review Petition is premature. He seeks permission to withdraw it. The Review Petition is dismissed as having been withdrawn. (O. P. Sharma) M(A) C.Krishna (Gopal Krishna) M(J)